

**N.T.C. Showrooms in Hilly Areas of
Uttar Pradesh**

1487. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to open some N.T.C. showrooms in the hilly areas of Uttar Pradesh during the year 1990-91; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

[English]

Jute Industry

1488. SHRI SANAT KUMAR MANJAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the jute industry is facing crisis and stiff competition in exporting the jute items from the neighbouring Bangladesh; and

(b) if so, the steps being taken to revamp this industry by re-opening the viable jute mills and explore further, the export market for jute goods?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Indian Jute Industry is facing difficulties in exporting jute items on account of stiff competition not only from other exporting countries like Bangladesh and Thailand but also from synthetic substitutes. In spite of these difficulties, the export performance of the

jute sector in 1989-90 is likely to be better than the previous year.

(b) The number of closed jute mills today stands at only nine, as compared to 24 in July, 1989. Reopening of closed jute mills is essentially a State subject. The Government of India, however have taken a number of steps to revamp this industry like introduction of Jute Modernisation Fund Scheme, Special Jute Development Fund, duty-free import of identified machinery items etc. On the export front, Government has continued the policy of grant of CCS, introduction of External Market Assistance Scheme, introduction of Loss Sharing Scheme in Global Tenders etc. The export markets are being continuously monitored to devise suitable export strategies.

Re-Settlement and J.J.Colonies

1489. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of resettlement and J.J.Colonies in Delhi;

(b) the total amount allocated and actually spend on the maintenance of these colonies during the last three years, year-wise;

(c) whether there were instances for non-utilisation of the allocated funds, if so, the reasons thereof and action taken against the concerned authorities for this lapse;

(d) whether Government propose to conduct a fresh of the spot study of these colonies for adequate supply of water, electricity and other necessary facilities to improve the living conditions of their inhabitants, keeping in view the deteriorated hygenic conditions of these colonies; and

(e) if so, when?